

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.885 OF 2019

IN THE MATTER OF;

Praveen Jain, Prop, M/s Bharat Traders

Appellant

Vs

Oum Lamitech Pvt Ltd

Respondent

Mr. Vishwendra Verma, Advocate for appellant.

ORDER

28.02.2020- It is represented on behalf of the Appellant that he has received the 'Memo of Appeal' and 'connected Annexures from the Learned Counsel for the Respondent. Today, there is no appearance on the side of the Respondent either in person or through Learned Counsel on Record. However, to provide an opportunity, in the interest of justice this Tribunal adjourns the matter to **25th March, 2020.**

**(Justice Venugopal M)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/kam